

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 5/94

Wednesday, this the 14th day of December, 1994

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P. V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Purushothaman
S/o Pappu Panicker
House No. C.C. 13/887, Karuvelippadi
Kochi-682 005

Applicant

vs.

1. Union of India represented by the
Secretary to the Government, The
Ministry of Agriculture and
Irrigation, New Delhi
2. The Director, Integrated Fisheries
Project, Pallimukku, Kochi-682 016
3. The Accounts Officer,
Integrated Fisheries Project,
Pallimukku, Kochi-682 016

Respondents

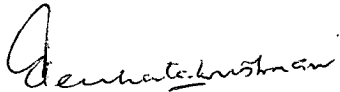
By Advocate Mr. C. Kochunni Nair, Senior Panel Counsel


ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Neither the applicant nor his counsel is present.
There is no representation either. Position was the same
yesterday when the application was called. We dismiss the
application. No costs.

Dated the 14th December, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

Kmn 14.12.94